

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 264 of 2013 &
I.A. No. 355 of 2013

Dated : 26th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Authority of India Ltd. Appellant(s)

Versus

Damodar Valley Corporation & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi
Mr. Lal Yashvandhan

Counsel for the Respondent(s): Ms. Swagatika Sahoo

ORDER

I.A. No. 355 of 2013
(Appl. for stay)

Since the issue in the I.A. and the main Appeal is one and the same, we are not inclined to pass any Order in the I.A.

Accordingly, the I.A. is disposed of.

Appeal No. 264 of 2013

Counter is being filed today by the learned counsel for the Respondent.

Post the matter for hearing on **16.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson